महाराष्ट्र में सिंचाई और विद्युत परियोजनाओं के लिये सहायता

6167 श्री देवराव पाटिल : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र राज्य को चौथी पंच-वर्षीय योजना के अन्तर्गत अपनी सिंचाई और विद्युत परियोजनाओं की क्रियान्विति के लिये केन्द्रीय सरकार द्वारा कितनी सहायता दी जा रही है; और

(ख) जिन परियोजनाओं के लिये सहायता दी जा रही है उस का ब्यौरा क्या है ?

सिंचाई और बिजली मंत्री (डा० कु० ल० राव) : (क) और (ख) चौथी पंच-वर्षीय योजना को अभी अन्तिम रूप दिया जाना है। जहा तक महाराष्ट्र का सम्बन्ध है, सुरक्षित ऋण सहायता केवल कोयना परियोजना के लिए दी जा रही है। 1966–67 के दौरान कोयना परियोजना के लिए 88 लाख रुपये का ऋण दिया गया था और 1967–68 के लिए एक करोड़ रुपये के प्रबन्ध का प्रस्ताव किया गया है। अन्य सिंचाई व बिजली परियोजनाओं का खर्च योजना में सम्मिलित स्कीमों की कार्यान्विति के लिए उपलब्ध समस्त संसाधनों से किया जाता है अर्थात् राज्य सरकार के अपने संसाधनों से तथा योजना में सम्मिलित सभी स्कीमों के लिए दी गई केन्द्रीय सहायता में से।

Oil and Natural Gas Commission

6168. **Shri D. R. Parmar:**
Shri R. K. Amin:
Shri Ramchandra J. Amin:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that some assurances were given by the Oil and Natural Gas Commission to the Gujarat State to give preference to Gujarati candidates for employment in its offices in Gujarat State;

(b) if so, whether such preference is being given to the Gujarati candidates while filling up the posts under the Commission in Gujarat State;

(c) if not the reasons therefor; and

(d) the total number of employees in class I, II III and IV posts under the Commission in its offices in Gujarat State and the Gujarati employees amongst those category-wise?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare. (Shri Raghu Ramaiah): (a) No, Sir

(b) and (c) Class III and IV posts in the ONGC are dealt with on a decentralised basis and recruitment thereto is made by the Regional Authorities by selection from persons registered in the Local Employment Exchanges. Employees of the ONGC in Class I and II Services are liable to serve anywhere in the country and recruitment to these two categories is not restricted to candidates from any particular State.

(d) The total number of employees and the number of Gujaratis employed in various categories in the ONGC's offices in Gujarat are as follows —

	Total No of employees	Gujarati candidate
Class I	448	34
Class II	37	1
Class III	5819	2041
Class IV	2509	1841

Uplift of Adivasis

6169. **Shri J. Sundar Lal.** Will the Minister of **Social Welfare** be pleased to state:

(a) whether there is any proposal under consideration for the education, uplift and reforms of Adivasis in general and the Adivasis of Bastar in particular in the near future; and